

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3166
TO BE ANSWERED ON 04.08.2016

WAGES UNDER MGNREGS

3166. PROF. SAUGATA ROY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of amount released as wages for Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last two years, State-wise;
- (b) the wages pending to be released to various States as of now, State/UT-wise;
- (c) whether there is any proposal to include new areas under MGNREGS; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven wage employment programme and funds are released to the States/UTs on the basis of agreed to Labour Budget and performance of the States. States/UTs-wise details of amount released under the MGNREGS during 2014-15 and 2015-16 is indicated in **Annexure-I**.

(b): State/UT-wise details of the pending wage liability for the year 2015-16 is given in **Annexure-II**.

(c): No, Madam.

(d): Does not arise.

**Annexure-I referred in reply to part (a) of Lok Sabha
Unstarred Question No. 3166 dated 04.08.2016**

(In lakh)

Sl. No.	State	Central Release	
		2014-15	2015-16
1	ANDHRA PRADESH	290314.10	307380.33
2	ARUNACHAL PRADESH	2704.16	4395.10
3	ASSAM	50023.46	87830.06
4	BIHAR	95968.24	102412.26
5	CHHATTISGARH	150570.49	106341.30
6	GUJARAT	35442.93	30598.72
7	HARYANA	16715.29	12470.72
8	HIMACHAL PRADESH	35542.86	39610.32
9	JAMMU AND KASHMIR	52171.08	55801.83
10	JHARKHAND	72433.41	97879.90
11	KARNATAKA	171687.07	99155.27
12	KERALA	158758.02	152633.88
13	MADHYA PRADESH	245163.12	236732.20
14	MAHARASHTRA	79951.77	123834.73
15	MANIPUR	21997.13	25532.29
16	MEGHALAYA	27785.90	22182.56
17	MIZORAM	11141.23	28517.36
18	NAGALAND	11305.27	26665.95
19	ODISHA	103530.34	147941.05
20	PUNJAB	18948.18	24533.37
21	RAJASTHAN	297609.87	269583.23
22	SIKKIM	7386.41	8623.44
23	TAMIL NADU	378180.33	547037.47
24	TELANGANA	191996.00	182484.92
25	TRIPURA	63662.48	135894.19
26	UTTAR PRADESH	251341.40	269569.44
27	UTTARAKHAND	28636.22	45076.65
28	WEST BENGAL	374495.29	471174.20
29	ANDAMAN AND NICOBAR	1301.94	1035.72
30	DADRA & NAGAR HAVELI	NR	NR
31	DAMAN & DIU	NR	NR
32	GOA	137.95	246.82
33	LAKSHADWEEP	45.06	11.85
34	PUDUCHERRY	739.69	1292.57
	Total	3247686.69	3664479.70

Annexure-II referred in reply to part (b) of Lok Sabha Unstarred Question No. 3166 dated 04.08.2016

**Pending Wage Liability reported by States/UTs FY: 2015-16
(Rs. In lakh)**

S. No.	State	Wage Liability
1	ANDHRA PRADESH	6471.72
2	ARUNACHAL PRADESH	5100.28
3	ASSAM	47532.83
4	BIHAR	40577.00
5	CHHATTISGARH	63579.49
6	GOA	11.89
7	GUJARAT	5587.16
8	HARYANA	1809.21
9	HIMACHAL PRADESH	3649.56
10	JAMMU AND KASHMIR	28715.72
11	JHARKHAND	7225.86
12	KARNATAKA	19712.48
13	KERALA	49897.29
14	MADHYA PRADESH	44847.22
15	MAHARASHTRA	6171.99
16	MANIPUR	0.00
17	MEGHALAYA	31080.84
18	MIZORAM	0.00
19	NAGALAND	29188.16
20	ODISHA	27785.38
21	PUNJAB	7851.72
22	RAJASTHAN	17223.26
23	SIKKIM	2484.00
24	TAMIL NADU	7806.58
25	TELANGANA	26883.54
26	TRIPURA	2289.30
27	UTTAR PRADESH	66363.29
28	UTTARAKHAND	12565.94
29	WEST BENGAL	246391.83
30	ANDAMAN AND NICOBAR	87.82
31	LAKSHADWEEP	1.24
32	PUDUCHERRY	2.72
	Total	808895.32